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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/07/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/48/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : ICICI BANK LTD  
**NAME OF THE RESPONDENT(S)** : RATHNA STORES PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1. J. DEV ESHWAR  
For M/s. Shivakumar & Suresh

Counsel for petitioner



2. E RAJA BALAJI

Counsel for Respondent



**ORDER**

Counsel for petitioner present and submitted that he has complied with the provisions of the IB Code, 2016 including suggesting the name of IRP. Counsel for respondent present and prayed time for submissions. At his request time enlarged. Put up on 21.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)